

Recognised Staff Union in F.C.I.

6735. SHRI R.N. RAKESH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that there is no staff body recognised in the Food Corporation of India ;

(b) what is the criteria for giving them official meetings ;

(c) whether there is any staff body for representing Scheduled Caste and Scheduled Tribe employees ;

(d) if so, whether the SC/ST body is not being called for official meetings to discuss the problems of SC/ST employees ; and

(e) if so, why discriminatory treatment is being given to SC/ST body ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES : (SHRI BHAGWAT JHA AZAD) : (a) Yes, Sir.

(b) The management of the Corporation holds informal meetings with the Staff Bodies as and when considered necessary.

(c) Several staff bodies including the Scheduled Castes/Scheduled Tribes Employees Welfare Association claim to represent SC/ST employees.

(d) and (e). The Scheduled Castes/Scheduled Tribes Employees Welfare Association is also given informal meetings at various levels. The Association has requested for a meeting at the Headquarters level and the matter is under consideration of the Corporation. No discriminatory treatment is being given to this Association.

Supply of quota of Rice to Fair Price Shops

6736. SHRI MANOHAR LAL SAINI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether there is acute shortage of rice in the country and against entitlements

of 190 bags of rice of a fair price shop holder in Delhi, only 30 bags are given to him ; and

(b) if so, the reasons thereof and steps taken to tackle the situation ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) and (b). The availability of rice in the open market varies from State to State. In so far as issues through the Public Distribution System are concerned, the Central Government allots rice to various States/Union Territories on the basis of stocks available in the Central Pool, the availability in open market, demands from various States/Union Territories and other relevant factors. In that context, the Union Territory of Delhi is getting 15,000 M.T. of Rice per month from Central Government which is sub-allotted by Delhi Administration to all the Fair-Price Shops on the basis of units registered with individual fair-price shops.

Teachers of N.D.M.C. not Allotted Accommodation

6737. SHRI JAI NARAYAN ROAT : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of teachers of New Delhi Municipal Committee who have so far not been allotted accommodation for the last 10 years or so by the N.D.M.C. ; and the present policy of N.D.M.C. for the allotment of houses to these teachers ; and

(b) what further steps Government propose to take in this regard and when they are likely to get accommodation from N.D.M.C. ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) The NDMC has reported that residential accommodation to its employees is allotted on licence fee basis as per provisions of the New Delhi Municipal Committee Residential Rules, 1964 and the teachers are treated at par with other NDMC employees for such allotments,